



File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 31<sup>st</sup> July 2020

**ORDER**

Consequent to order no 10/36/2016 dated 30.4.2020 & 12.5.2020 and in exercise of the powers conferred by Section 419 of the Companies Act, 2013, the Hon'ble President, NCLT hereby re-constituted the Benches at NCLT Mumbai for the purpose of exercising and discharging the functions assigned by the statute (s). The Benches shall comprise of:

**Bench at NCLT, Mumbai Court No. I**

1. Shri Mohammed Ajmal, Member (Judicial)
2. Shri V. Nallasenapathy, Member (Technical)

**Bench at NCLT, Mumbai Court No. II**

1. Shri H.P. Chaturvedi, Member (Judicial)
2. Shri Ravikumar Duraisamy, Member (Technical)

**Bench at NCLT, Mumbai Court No. III**

1. Shri Venkata Subba Rao Hari, Member (Judicial)
2. Shri Shyam Babu Gautam, Member (Technical)

**Bench at NCLT, Mumbai Court No. IV**

1. Shri Rajasekhar V. K., Member (Judicial)
2. Shri Rajesh Sharma, Member (Technical)

**Bench at NCLT, Mumbai Court No. V**

1. Ms. Suchitra Kanuparthi, Member (Judicial)
2. Shri Chandra Bhan Singh, Member (Technical)

2. The aforementioned benches shall attend urgent matters of respective courts through Video conference till further order.
3. This order issues in suppression of orders dated 21.4.2020 & 5.5.2020 issued for constitution of special benches and subsequent orders issued in this regard.
4. This order shall come into force with effect from 3<sup>rd</sup> August 2020.
5. This issues with approval of the Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/ Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003

9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai

